CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,
ALLAHABAD.

Contempt petition No. 143 of 2001. In re. Original Application No. 338 of 1995.

this the 2nd day of August 2001.

HON'BLE MR. S. DAYAL, MEMBER (A) HON'BLE MR. RAFIQ UDDIN, MEMBER(J)

Sri Kant Pandey, S/o Sri Pawhari Saran Pandey, R/o
Divisional Rail Manager Office, Lahartara, Varanasi,
I.O.W. Office North Varanasi, presently posted as
Khalasi, Inspector of Works, North Eastern Railway,
Varansi.

Applicant.

By Advocate : Sri V.K. Srivastava.

## Versus.

- Sri V.K. Garg, General Manager, North Eastern Railway, Gorakhpur.
- Pradeep Kumar Gupta, Divisional Rail Manager,
   N.E.R., Varanasi.
- Sudhir Agarwal, Senior Divisional Engineer-I,
   N.E.R., DRM Office, Waranasi.
- 4. Ajai Kumar Srivastava, Senior Divisional personnel Officer, N.E.R., Varanasi.

Respondents.

By Advocate: Sri K.P. Singh.

## ORDER (ORAL)

## S. DAYAL, MEMBER(A)

The learned counsel for the respondents has filed an order of Hon'ble High Court in Writ Petition no. 25541 of 2001 dated 16.7.2001, which reads as follows:

!" ----Till next hearing of the case, the effect and operation of the judgment and order dated 26.2.2001 passed by the Central Administrative Tribunal, Allahabad Bench at Allahabad in Original Application No. 338 of

## 1995 shall remain stayed."

2. We find that the respondents were directed to consider the case of the applicant for promotion as Fitter Grade-III within a period of three months provided that he is medically fit. This order has been stayed by the Hon'ble High Court. Thus, the matter having been challenged in the Hon'ble High Court. The present Contempt petition against the order of the Tribunal would not lie before this Tribunal at this stage. The contempt petition is, therefore, where the rejected.

Pap Moder

MEMBER (A)

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